

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

**SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY –
TRAINING - Nomination of 04 District Judges (Entry Level) by
Direct Recruitment to undergo 04 weeks Institutional
Training from 23.06.2025 TO 20.07.2025 at Andhra Pradesh
State Judicial Academy, Mangalagiri, Guntur District - Relief
arrangements orders – Issued.**

READ: 1. High Court's Proceedings Roc.No.823/2024-B.spl., dated 24.10.2024 and
13.12.2024 and 11.02.2025.
2. Letter Roc.No.375/APJA/2025, dated 09.05.2025 from the Director, Andhra
Pradesh Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.823/2024-B.SPL. DATED:19.05.2025

**Having considered the request of the Director, Andhra Pradesh
Judicial Academy, Mangalagiri, Guntur District, vide letter 2nd read
above, the High Court made the following order:-**

The following newly appointed 04 District Judges (Entry Level) are
nominated to undergo **04 weeks Institutional Training** from 23.06.2025
to 20.07.2025 at Andhra Pradesh State Judicial Academy, Mangalagiri,
Guntur. Therefore, the nominated Officers are directed to report before the
Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
08.30 A.M. on 23.06.2025.

SL NO	NAME AND DESIGNATION OF THE OFFICER
1.	Smt. Ganta Priyadarsini, X Additional District and Sessions Judge, Gurazala, Guntur District.
2.	Smt. Pandiri Lalitha, II Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Ongole, Prakasam District.
3.	Sri A.Mahesh, XI Additional District and Sessions Judge, Piler, Chittoor District.
4.	Sri Koduru Kishore Babu, VI Additional District and Sessions Judge, Sompeta, Srikakulam District.

The unit heads are requested to make necessary alternate incharge arrangements during the period of absence of the above officers who are nominated to participate in the above said training programme from 23.06.2025 to 20.07.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District and intimate the same to the High Court for record purpose.

On return from the training, the Officers shall rejoin duty in their respective post(s).

Note: The Proceedings are placed in the High Court's Web Site <https://aphc.gov.in/> and the downloaded copy from the web site is valid for relieving, reporting before the Principal District Judge concerned and for rejoining the duty.


REGISTRAR (VIGILANCE)

To

1. The Officers concerned.
2. The Incharge Officers concerned.
3. The Registrar General, High Court of Andhra Pradesh (for information).
4. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's website**)
5. The Principal District Judges, Chittoor, Guntur, Prakasam at Ongole and Srikakulam.
6. The I Additional District and Sessions Judges, Chittoor, Guntur, Prakasam at Ongole and Srikakulam.
7. The Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.
8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
- 10. THE DISTRICT TREASURY OFFICERS:**
Chittoor, Guntur, Prakasam at Ongole, and Srikakulam (with a request to inform the same to the Sub Treasury Officers).